

Minutes of the Second Committee meeting held on 30.05.2022 in connection to P A Sangma Fellowship for Legal and Policy Research.

Members present: As per Annexure 1

The Secretary, Law Department, welcomed all the members present in the meeting.

The second meeting was called to discuss and finalize on the number of applicants after receiving the details of the applicants from National Law School of India University (NLSIU), Bengaluru in connection to the P A Sangma Fellowship for Legal and Policy Research. The Committee have discussed and agreed on the following points:

1. It was decided to shortlists application for fellowship received from Vice Chancellor as follows:

List 1 : Candidates with legal background

Sl. No.	Name of candidate	CGPA in the degree awarded at NLSIU	Interest Areas
1.	Prannav Dhavan	5.44 (BA LLB 2022- CGPA until 4 th year)	Public law
2.	Pulak Simon	4.71 (LLM 2020)	

List 2 : Candidates with public policy background

Sl. No.	Name of candidate	CGPA in the degree awarded at NLSIU	Interest Areas
1.	Pragya Pasricha	6.06 (MPP 2021)	Livelihood, Entrepreneurship, Skill Development, Industry
2.	M D Dilshad	4.21 (MPP2022- CPPA until 5 th trimester)	Rural Development, Food Supply, Education.

The meeting ended with a vote of thanks by the Chair.

Sd/-

Secretary to the Government of Meghalaya
Law Department


Memo No LJ(A) 10/2022/18 -A

Dated Shillong, the 31st May, 2022

Copy to:-

1. The Secretary to the Government of Meghalaya, Law Department.
2. Shri. D. Lyngdoh, Deputy Secretary to the Government of Meghalaya, Law Department.
3. Smti. L. A. Lyndem, Deputy Secretary to the Government of Meghalaya, Law Department.
4. Shri. Anirban Paul, Policy Consultant, office of Law Minister.
5. Smti. M. K. Marak, Law Officer to the Government of Meghalaya, Law Department.

By order etc.,


Deputy Secretary to the Government of Meghalaya,
Law Department.